

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1077 OF 2018 IN
DFR NO. 2671 OF 2018

Dated: 08th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Alles Solar Pvt Ltd

.... Appellant(s)

Versus

Bangalore Electricity Supply Company Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay Nuli
Mr. Saket Gogia
Mr. Nanda Kumar

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 23.08.2018. Dasti, in addition is permitted.

List the matter on **23.08.2018**, as requested.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member